

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.5042
TO BE ANSWERED ON THE 31ST MARCH, 2017
INVESTIGATION IN CASES OF SPYING

5042. SHRI RAHUL KASWAN:

Will the Minister of DEFENCE please be pleased to state:

- (a) whether the Government has taken note of the reports of spying in his Ministry;
- (b) if so, the details thereof;
- (c) the details of the investigation carried out in this regard including the outcome thereof; and
- (d) the measures taken by the Government to check the recurrence of such incidents?

A N S W E R

MINISTER OF STATE (DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

(a) & (b): During 2015 & 2016, two serving defence personnel, six retired defence personnel and two others have been apprehended for their alleged involvement in spying activities.

(c) All the personnel involved were arrested and are presently undergoing investigation / trial.

(d) Government has inter alia taken the following measures to prevent recurrence of such incidents:-

- (i) Sensitisation of personnel by way of conducting awareness talks about modus operandi of inimical agents to extract sensitive information.
- (ii) Issue of advisories on the subject and formulation of policies to prevent recurrences.
- (iii) Checks of official and personal electronic devices to rule out probable cyber-attacks on the information Communication Technology devices for espionage purpose.
